

F. No. 01(03)/Roster/CESTAT/2024/Part – II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.12.2024

ORDER NO. 170 of 2024

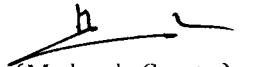
Hon'ble President is pleased to order additional sitting for **CESTAT, Allahabad** on **16.01.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 16.01.2025	Ms. Binu Tamta, Hon'ble Member (Judicial)	Difference of Opinion matters: 1) ST/71117/2018 M/s. ATS Township Pvt. Ltd. vs. Commissioner of Central GST, Noida 2) ST/70539/2018 M/s. J P Constructions vs. Commissioner, CGST & Central Excise, Allahabad And 3) E/70849/2018 M/s. Turbo Bell Moulds Pvt. Ltd. vs. Commissioner of Customs & Central Tax, Noida

Note:

1. The hearing will take place **by virtual mode**.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar